

Scheme to industrial workers after the year 2000 has not been increased. This has not been possible as the annual valuation of Employees' Pension Fund has revealed actuarial deficit after 01.04.2000.

(c) The Central Government has Constituted an Expert Committee on the Employees' Pension Scheme, 1995. The issue of increase in minimum pension alongwith other issues was placed before this Committee for examination and consideration. The Committee has since submitted its report on 5th August, 2010 which will be examined by the Government.

Outstanding dues of workers retired from various industrial units

1905.SHRIMATI VIPLOVE THAKUR : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of cases pending regarding outstanding dues like gratuity, provident fund, insurance claims and other financial benefits to be paid to the workers retired from various industrial units in the country;
- (b) the reasons for pendency of such cases;
- (c) whether Government has taken any steps for early disposal of such pending cases; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT) : (a) The Employees' Provident Fund Organisation (EPFO) is concerned with only the provident fund and pension benefits payable on retirement of provident fund subscriber. The State-wise details of EPF and Pension claims of provident fund subscribers pending as on 31.03.2010 given in Statement I and II (See below).

With regard to outstanding dues like gratuity, no data is centrally maintained since such labour laws are implemented by the State Government concerned as per provisions of the Payment of Gratuity Act, 1972. However, in respect of Central Sector units, information is given in Statement-III (See below).

In so far as Employees' State Insurance Scheme of ESIC, the question of any outstanding dues of workers retired from various industrial units does not arise.

(b) to (d) The reason for pending of claims is due to shortage of manpower. However, steps are being taken by the field offices of EPFO by monitoring the settlement of claims by providing adequate manpower in fields offices. Computerisation of all offices of EPFO is also being done on priority basis which will help reduce the pendency claim.

Statement-I

*State-wise details of pending provident fund claims as on 31.03.2010 **

Sl.No.	State	No. of Pending Claims
1	2	3
1.	Andhra Pradesh	19500
2.	Bihar	34
3.	Chhattisgarh	19
4.	Delhi	29062
5.	Goa	137
6.	Gujarat	17841
7.	Haryana	46921
8.	Himachal Pradesh	0
9.	Jharkhand	1200
10.	Karnataka	18026
11.	Kerala	1129
12.	Madhya Pradesh	1136
13.	Maharashtra	74085
14.	North Eastern Region	67
15.	Orissa	1715
16.	Punjab	2180
17.	Rajasthan	4333

1	2	3
18.	Tamil Nadu	41785
19.	Uttar Pradesh	1121
20.	Uttarakhand	3770
21.	West Bengal	6464
	TOTAL	270525

Statement-II

*State-wise details of pending pension (10A/10D) claims as on 31.3.2010 **

Sl.No.	State	No. of Pending Claims
1	2	3
1.	Andhra Pradesh	4372
2.	Bihar	09
3.	Chhattisgarh	19
4.	Delhi	2803
5.	Goa	84
6.	Gujarat	3492
7.	Haryana	2133
8.	Himachal Pradesh	00
9.	Jharkhand	1113
10.	Karnataka	5375
11.	Kerala	601
12.	Madhya Pradesh	610
13.	Maharashtra	28431
14.	North Eastern Region	156
15.	Orissa	2293

1	2	3
16.	Punjab	149
17.	Rajasthan	1005
18.	Tamil Nadu	5435
19.	Uttar Pradesh	1072
20.	Uttarakhand	1211
21.	West Bengal	6216
	TOTAL	66579

*Provisional

Statement-III

Details of disposal of Gratuity dues for closed industries for the year 2007-08, 2008-09, 2009-10 under Central Sphere.

Ahmadabad Region

(Gujarat)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	03	01	02	40787
2009-10	02	02	02	448198

Ajmer Region

(Rajasthan)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Asansol Region
(Part of West Bengal)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Bangalore Region
(Karnataka)

Year	Registered	Disposed of	Pending	Amount
2007-08	336	Nil	336	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	134	Nil	470	Nil

Bhubaneswar Region
(Orissa)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	37	37	Nil	400000

Chandigarh Region
(Punjab, Haryana, Himachal Pradesh and Jammu & Kashmir)

Year	Registered	Disposed of	Pending	Amount
2007-08	1	1	Nil	-
2008-09	60	4	56	555450
2009-10	100	49	107	3674380

Chennai Region**(Tamil Nadu)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Coachin Region**(Kerala)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Dehradun Region**(Uttaranchal)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Dhanbad Region**(Bihar and Jharkhand)**

Year	Registered	Disposed of	Pending	Amount
2007-08	11	Nil	11	Nil
2008-09	04	Nil	04	Nil
2009-10	119	09	110	790620

Guwahati Region**(Eastern States)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Hyderabad Region**(Andhra Pradesh)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Jabalpur Region**(Madhya Pradesh)**

Year	Registered	Disposed of	Pending	Amount
2007-08	59	59	Nil	1730560
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Kanpur Region**(Uttar Pradesh)**

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Kolkata Region**(Part of West Bengal)**

Year	Registered	Disposed of	Pending	Amount
2007-08	3	Nil	6	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	3	Nil	43	23,09,304 *

*The cases belong to Jute Mill Workers.

Mumbai Region
(Part of Maharashtra)

Year	Registered	Disposed of	Pending	Amount
2007-08	13	16	16	Nil
2008-09	09	20	05	Nil
2009-10	Nil	Nil	Nil	Nil

Nagpur Region
(Part of Maharashtra)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

New Delhi Region

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Patna Region
(Part of Bihar)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	Nil	Nil	Nil	Nil

Raipur Region
(Chhattisgarh)

Year	Registered	Disposed of	Pending	Amount
2007-08	Nil	Nil	Nil	Nil
2008-09	Nil	Nil	Nil	Nil
2009-10	12	12	Nil	300000